

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 109
(IB)-750(PB)/2019

IN THE MATTER OF:

Sh. Rakesh Kumar Nigam & Anr. Petitioners/Applicant
v.
M/s. Vardhman Estate and Developers Pvt. Ltd. Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 02.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Petitioner

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For the Respondent

Mr. Prashant Katara, Adv.

ORDER

For order see, CP. No. (IB)-59(PB)/2019.